NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. TCP 64/2009

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024

NAME OF THE PARTIES: Budhpal Singh Bhati
V/s
TAGR Dredging & Marine Engg. Pvt. Ltd

Section: 397-398 of Companies Act, 1956

ORDER

Adv. Vishal Jaiswal appeared for the Applicant. Counsel, Anshul Anjarlekar appeared for the Respondents. Respondents are directed to file reply well before the next date of hearing by serving an advance copy to other side. List the matter on **01.07.2024** for hearing.

SD/- **SD/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
29.04.2024
Sushil